## Declaration of Assets and Liabilities

Year As On 31.12.2013

# I, Parmod Kumar Singh, son/daughter/wife of Late Sheoprasad Singh

Aged 62 years, Resident Of Vill & Post-Akhalaspur, P.S - Bhabua, Distt- Kaimur, Bihar 821101

Give herein below the details of the assets (immovable, movable, bank balance etc.) of myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	given) Description	Self	Spouse Name (S)	Dependant- 1 Name	Dependant- 2 Name	Dependant-3 Name
(i)	Cash in Hand	96750.00	Smt. Vibha Devi 35400.00	Sikha Kumari	Kriti Kumari	Vikash Kumar
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	S B I A/C 11606949085 Rs- 683.79 S B I A/C 11606942818 Rs- 80846 S B I A/C 10839462130 Rs- 8033.53 S B I A/C 20015881710 Rs- 55049.00 BOI A/C 2115 Rs-3552.00	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in Companies	Sahara Multi Plus Rs-75000.00 & Sahara Multi Plus Rs-15000.00	Sahara Rs- 66000.00	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Saving, LIC Policies, etc.	K V P Rs- 146000.00	K V P Rs- 56000.00	K V P Rs- 36000.00	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Jeep BR45/0051M97 Rs-38915.00 Approx & Car BR45/6001M2000 Rs- 58500.00Approx, New Scorpio M 2011 Rs 992603.00	NII	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	20 gm. Gold Rs- 35000.00 (Approx)	200 gm. Gold Rs- 200000.00 , 500 gm Silver Rs	Nil	Nil	Nil

			25000.00 Approx.			
(vii)	Other assets, such as values of claims/interests	Arms Riffle Rs- 40000.00 Approx. Cell Phone Rs- 3500.00 Approx	Nil	Nil	Nil	Nil

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of not listed companies should be given.

### B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	to be indicated]  Description	Self	Spouse Name (S)	Dependant- 1 Name	Dependant- 2 Name	Dependant- 3 Name
(i)	Agricultural Land -Location (s) -Survey number (s) -Extent (Total measurement) -Current market value	Akhilaspur KhataNo- 109,1018,354,155 Sarangpur Khata No- 129,10 Iserpura Khata No- 2 Total (12.25 Acr) Rs-2600000.00 ( Approx)	Nil	Nil	Nil	Nil
(ii)	Non- Agricultural land -location (s) -Survey number (s) -Extent (Total measurement) -Current market value	Ward No 03, Bhabua- 3134,3171,3105,321 Varanasi (samane Ghat) Khata No- 776,705 (18 Dicimil &10533Sq. Feet Rs- 270000.00 (Approx)	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location (s) -Survey/door Number(s) -Extent (Total measurement) -Current market value	Akhilashpur Plot No- 2712 &Varanasi Khata No-776 (8093Sq. Feet) Rs- 492000.00	Nil	Nil	Nil	Nil
(iv)	Any Investment -Survey/door	500000.00 Approx.	Nil	Nil	Nil	Nil

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

number(s) -Extent (Tot measuremer -Current ma value	it)				
(v) Others (Suc interest in property	h as Nil	Nil	Nil	Nil	Nil

I give herein below the details of my liabilities/over dues to public financial institutions and (2) government dues :-

[Note: Please give separate details for each item]

Sr. No.	[Note : Please give separate details for Description	Name & address of Bank/ Financial Institutions(s)/ Department (s)	Amount outstanding as on.
(a)	(i) Loans from Banks	Nil	Nil
(a)	(ii) Loans from financial institutions (a) Dues to departments dealing with government accommodation	Legislative Assembly Rs- 537500.00 For Scorpio (Vechile)	Nil
	<ul><li>(b) Dues to departments dealing with supply of water</li></ul>	Nil	Nil
	(c) Dues to departments dealing with supply of electricity	Nil	Nil
	(d) Dues to departments dealing with telephones	Nil	Nil
	(e) Dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which income Tax Return filed. Give also Permanent Account Number (PAN)]	AVGPS1394E	Nil
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

I hereby declare that the above details are true to the best of my knowledge and Signature Pramed Kumar Sigh belief.

Name of Employee: Parmod Kumar Singh

Place ... Bhabua

Designation

M. L. A. (Bhabua)

Date. 31.12.2014

Department

Note: Please sign each page of the declaration

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Year As On 31.12.2014

## I, Parmod Kumar Singh, son/daughter/wife of Late Sheoprasad Singh

Aged 62 years, Resident Of Vill & Post- Akhalaspur, P.S - Bhabua, Distt- Kaimur, Bihar 821101

Give herein below the details of the assets (immovable, movable, bank balance etc.) of myself, my spouse and dependants\*:

#### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name (S)	Dependant- 1 Name	Dependant- 2 Name	Dependant-3 Name
(i)	Cash in Hand	98650.00	Smt. Vibha Devi 39650.00	Sikha Kumari	Kriti Kumari	Vikash Kumar
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	S B I A/C 11606949085 Rs- 683.79 S B I A/C 11606942818 Rs- 269374 S B I A/C 10839462130 Rs- 8033.53 S B I A/C 20015881710 Rs- 55049.00 BOI A/C 2115 Rs-3552.00	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in Companies	Sahara Multi Plus Rs-75000.00 & Sahara Multi Plus Rs-15000.00	Sahara Rs- 66000.00	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Saving, LIC Policies, etc.	K V P Rs- 146000.00	K V P Rs- 56000.00	K V P Rs- 36000.00	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Jeep BR45/0051M97 Rs-36150.00 Approx & Car BR45/6001M2000 Rs- 51500.00Approx, New Scorpio M 2011 Rs 893342.00	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	20 gm. Gold Rs- 35000.00 (Approx)	200 gm. Gold Rs- 200000.00 , 500 gm Silver Rs	Nil	Nil	Nil

			25000.00 Approx.			
(vii)	Other assets, such as values of claims/interests	Arms Riffle Rs- 40000.00 Approx. Cell Phone Rs- 3500.00 Approx	Nil	Nil	Nil	Nil

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of not listed companies should be given.

### B. Details of Immovable assets

(iv)

-Survey/door

[Note: Properties in joint ownership indicating the extent of joint ownership will also

have to be indicated] Dependant-Dependant-Spouse Dependant-Self Description Sr. 3 Name (S) 2 1 No. Name Name Name Akhilaspur Agricultural (i) KhataNo-Land 109,1018,354,155 -Location (s) -Survey number Sarangpur Khata Nil Nil Nil Nil No- 129,10 (s) Iserpura Khata No--Extent (Total 2 Total (12.25 Acr) measurement) -Current market Rs-2600000.00 ( Approx) value (ii) Non-Ward No 03, Agricultural Bhabualand 3134,3171,3105,321 -location (s) Varanasi (samane -Survey number Nil Nil Nil Nil Ghat) Khata No-776,705 (18 Dicimil -Extent (Total &10533Sq. Feet Rsmeasurement) 270000.00 (Approx) -Current market value (iii) Buildings (Commercial and residential) Akhilashpur Plot Location (s) No-2712 -Survey/door Nil Nil Nil Nil &Varanasi Khata Number(s) No-776 (8093Sq. -Extent (Total Feet) Rs- 492000.00 measurement) -Current market value Any Investment

Nil

Nil

Nil

500000.00 Approx.

Nil

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

number(s) -Extent (Total measurement) -Current market value					
(v) Others (Such as interest in property	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities/over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank/ Financial Institutions(s)/ Department (s)	Amount outstanding as on.
(a)	(i) Loans from Banks	Nil	Nil
	(ii) Loans from financial institutions (a) Dues to departments dealing with government accommodation	Legislative Assembly Rs- 483750.00 For Scorpio (Vechile)	Nil
	<ul> <li>(b) Dues to departments dealing with supply of water</li> </ul>	Nil	Nil
	(c) Dues to departments dealing with supply of electricity	Nil	Nil
	(d) Dues to departments dealing with telephones	Nil	Nil
	(e) Dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which income Tax Return filed. Give also Permanent Account Number (PAN)]	AVGPS1394E	Nil
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

Name of Employee: Parmod Kumar Singh

Place ... Bhabua

Designation

: M. L. A. (Bhabua)

Date. 31.12.2014

Department

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